

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6998
ANSWERED ON:12.05.2005
IMPLEMENTATION OF SCHEMES FOR SCs
Meghwal Shri Kailash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Ministry maintains the details of schemes and programmes implemented by different Ministries and Departments separately for the all round development of Scheduled Castes;
- (b) if so, the details thereof;
- (c) whether there is any mechanism in the Ministry, other Ministries and departments of Central Government to monitor and assess the utilisation of allocated and sanctioned amount for various development programmes and welfare schemes meant for development of Scheduled Castes;
- (d) if so, the details thereof; and
- (e) the details of assessment made and monitoring done in Rajasthan and other States through this mechanism during the last three years along with results thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) to (e) The steps taken/mechanism adopted to ensure the proper utilization of funds released by the Ministry of Social Justice & Empowerment are as follows:-
 - (i) Utilization Certificates are insisted upon in respect of Past releases before fresh releases are made.
 - (ii) Periodic progress report are obtained from the States/Union Territories including Rajasthan, Showing the progress of implementation of schemes, number of beneficiaries etc.
 - (iii) Meetings with State Secretaries are convened to ascertain the progress of implementation of Schemes.